

12.44 hrs.

DEMANDS FOR EXCESS GRANTS
(RAILWAYS), 1986-87

[English]

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI MA-
HABIR PRASAD): Sir, I beg to present a
statement (Hindi and English versions)
showing Demands for Excess Grants in
respect of the Budget (Railways) for 1986-
87.

12.44 1/2 hrs.

TERRORIST AND DISRUPTIVE ACTIVI-
TIES (PREVENTION) AMENDMENT
BILL*

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES AND PENSIONS AND MIN-
ISTER OF STATE IN THE MINISTRY OF
HOME AFFAIRS (SHRI P. CHIDAMBA-
RAM): Sir, I beg to move for leave to intro-
duce a Bill to amend the Terrorist and Dis-
ruptive Activities (Prevention) Act, 1987.

Under proviso to Rule 69, I have to bring
it to the notice of the House that clause 2 of
the Bill which would involve expenditure
from the Consolidated Fund of India should
have been printed in thick type.

MR. SPEAKER: The question is:

"That leave be granted to introduce
a Bill to amend the Terrorist and
Disruptive Activities (Prevention)
Act, 1987."

The motion was adopted

SHRI P. CHIDAMBARAM: I introduce
the Bill. (Interruptions)

MR. SPEAKER: I have allowed you. I
have heard you.

(Interruptions)

[Translation]

MR. SPEAKER: You are intervening
meaninglessly.

[English]

SHRI THAMPAN THOMAS (Mav-
elikkara): We want to censure this Govern-
ment.

MR. SPEAKER: You can.

(Interruptions)

MR. SPEAKER: I cannot take things
like that.

(Interruptions)

MR. SPEAKER: Shri Sontosh Mohan
Dev.

12.47 hrs.

STATUTORY RESOLUTION RE: AP-
PROVAL OF PROCLAMATION BY
PRESIDENT IN RELATION TO THE
STATE OF KARNATAKA

AND

MOTION RE CONDUCT OF THE GOV-
ERNOR OF KARNATAKA

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
SONTOSH MOHAN DEV): I beg to move:

"That this House approves the